

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. Intervention Petition/28/2024 in C.P. (IB)/336(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

**NAME OF THE PARTIES:- Vijayalaxmi Developers Vs. LIC
Housing Finance Ltd
IN THE MATTER OF
LIC Housing Finance Ltd
V/s
Ishwar Constructions Pvt. Ltd.**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Intervention Petition 28 of 2024:- Counsel, Nausher Kohli a/w Krushi Barfiwala and Rima Desai appeared for the Applicant through VC, Counsel Aman Kacheria appeared for the Corporate Debtor through VC and Counsel, Siddha Pamecha present through VC. By consent of the parties list this matter on **28.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)